

the State Trading Corporation (Private) Limited during 1956.

Private traders exported 22,57,667 lbs. to U.S.S.R. in the same year.

#### Second Pay Commission

94. { Shri D. C. Sharma:  
Shrimati Tarkeshwari Sinha:  
Shri Bhakt Darshan:

Will the Minister of Labour and Employment be pleased to state-

(a) whether Government have sent a communication to the State Governments to gauge the strength of the demand for a Second Pay Commission;

(b) if so, what is the nature of the communication; and

(c) what are reactions of State Governments?

The Deputy Minister of Labour (Shri Abid Ali): (a) to (c) An informal enquiry was made to ascertain the position in the States. Replies have not been received

#### Gandhi Samadhi Design

95. { Shri D. C. Sharma:  
Shri Bhakt Darshan:

Will the Minister of Works, Housing and Supply be pleased to refer to the reply given to Starred Question No 113 on the 17th of May, 1957 and state the decision taken regarding the selection of design for the construction of Gandhi Samadhi?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): Recommendations of the Board of Assessors have been received. No decision regarding the selection of a design has yet been taken.

#### Portuguese case in the International Court of Justice

96. { Shri D. C. Sharma:  
Shri S. C. Samanta:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 5 on the 14th of May, 1957, and state when the case filed by Portugal against India in the International Court of Justice is likely to come up for hearing?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The International Court of Justice has fixed August 15, 1957, as the time limit for the submission by Portugal of a written statement of its observations and submission on the Preliminary Objection presented by the Government of India's Agent on the 15th April, 1957. The hearing of the Preliminary Objection is likely to take place during the last week of September 1957.

#### Hindi Type-Writers

97. Shri Mahanty: Will the Minister of Works, Housing and Supply be pleased to state

(a) whether Hindi Type-writers are hired by the various Departments and Ministries of Government,

(b) if so, the rate at which rent is paid, and

(c) the total rent paid by Government during 1956-57?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes, as and when required

(b) and (c). The information is being collected and will be laid on the Table of the House in due course.

#### India Supply Mission, Washington

98. Shri E. J. Rao: Will the Minister of Works, Housing and Supply be pleased to state:

(a) what goods were purchased by the Indian Supply Mission, Washington in the year 1956-57;

(b) the value of the goods so purchased; and

(c) whether any stores were procured by the India Supply Mission, Washington in the year 1956-57 under the various Aid Agreements?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Foodgrains, Plant and Machinery, Vehicle Spares, Scientific Instruments, and other specialised stores not available elsewhere or which were purchased under the various Aid Agreements:

(b) Rupees 85 Crores approximately.

(c) Yes.

#### Asoka Hotel

99. { Shri R. J. Rao:  
Shri Supakar:

Will the Minister of Works, Housing and Supply be pleased to state whether the construction of Asoka Hotel is complete?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): The work on the main building has been practically completed. The stone work is, however, in progress on the chhatris in the terrace, on the viaduct and parapets. Plinth protection and Storm water drains are under construction in the staff quarters. All these works are expected to be completed by the end of August 1957.

#### Textiles Export Trade

100. Shri Heda: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the export trend of our textiles has been downward;

(b) if so, the figures for the last 5 years;

(c) which are the places or countries where our exports are decreasing fast; and

(d) what measures are being taken to remedy the loss of trade?

The Minister of Commerce and Industry (Shri Morarji Desai): (a) to (d). The question apparently refers to Cotton Textiles. A statement giving the required information is placed on the Table.

[See Appendix I, annexure No. 47].

#### Low-Income Housing Scheme

102. Shri L. Achaw Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) the amount of housing loan sanctioned for low income group officers of the Manipur Administration during 1956-57;

(b) how many applications were received from low income group officials of Manipur Administration during the year 1956-57 and how applicants were granted housing loans; and

(c) the amount of loan actually granted to the applicants?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Rs. 2,61,302/-

(b) 133 applications were received out of which 45 applications were sanctioned. First instalments of the loans were given to 42 officials.

(c) Rs 49,258/10/-

#### Purchase of Stores

103. Shri Heda: Will the Minister of Works, Housing and Supply be pleased to state

(a) the total value of stores purchased by the Government of India in the last three years viz. 1954-55, 1955-56, 1956-57 from—

(i) Small Scale Industries.

(ii) Cottage Industries.